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| 7. | Customs Wing (Baggage Clearance) of International Airport, Madras, Department of Revenue. |
| 8. | General Reserve Engineering Force Centre, Pune, Ministry of Defence. |
| 9. | Quality Assurance Wing of the Directorate General of Supplies and Disposals, Department of Supply. |
| 10. | Fund Section in Prime Minister's Office. |
| 11. | Controllorate of Quality Assurance (Instruments), Dehradun, Ministry of Defence. |

1.4.1997 to 31.3.1998

- Senior Quality Assurance Establishment (Electronics), Calcutta, Ministry of Defence.
- Fertilizers Accounts Wing, Department of Fertilizers.
- Fertilizer Industry Coordination Committee, Department of Fertilizers.
- Government of India Photolitho Press, Faridabad, Ministry of Urban Affairs & Employment.
- Controllorate of Quality Assurance (Petroleum Products) Kanpur, Ministry of Defence.
- Customs Wing of International Airport, Calicut, Deptt. of Revenue.
- Customs Wing of International Airport, Trivendrum, Department of Revenue.
- Senior Quality Assurance Establishment (Armaments), Delhi Cantt. Ministry of Defence.
- Customs Wing of International Airport, Bangalore, Department of Revenue.
- Ministry of Tourism including Director General Tourism.
- Immigration Services at International Airport, Hyderabad, Ministry of Home Affairs.
- Senior Quality Assurance Establishment (Electronics), Bangalore, Ministry of Defence.
- Government of India Press, Nasik, Ministry of Urban Affairs & Employment.
- Inland Waterways Authority of India, Ministry of Surface Transport.
- Senior Quality Assurance Establishment (Armaments), Secunderabad, Ministry of Defence.
- Department of Food Procurement and Distribution.
- Senior Quality Assurance Establishment (General Stores), New Delhi, Ministry of Defence.

Delivery Orders of Coal to Displaced Persons

4440. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether Delivery Orders (D.O.) of coal have been given to the displaced persons of Eastern Coalfields Ltd., (ECL) as Compensation;

(b) if so, the total number of displaced persons to whom Delivery Orders have been given during 1994-95, 1995-96 and 1996-97, indicating the number of Delivery Orders;

(c) whether there is a provision of giving Delivery Orders of Coal as compensation in Coal industry under public sector;

(d) whether there has been bungling of coal on a large scale on the pretext of giving Delivery Orders to the displaced persons in the name of compensation;

(e) if so, whether any inquiry is going on in this regard; and

(f) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Yes, Sir.

(b) Details are as under :

Year	Total Number of land losers to whom Delivery Orders issued	Number of Delivery Orders issued
1994-95	31	14
1995-96	35	213
1996-97	47	636

(c) There is no provision of giving Delivery Orders of coal in lieu of employment in the coal sector but in view of ECL's inability to offer employment due to surplus manpower with the Company, Coal Delivery orders in lieu of employment have been given to land losers in ECL. This practice was, however, stopped with effect from 20th August, 1997.

(d) to (f) The Vigilance Department of E.C.L. has received information regarding bungling in allotment of Coal Delivery Orders to land losers and they conducted an enquiry. The report in the matter is under scrutiny by Vigilance Department of C.I.L.

[English]

Advance to Uttar Pradesh

4441. DR. RAM VILAS VEDANTI : Will the Minister of FINANCE be pleased to state :

(a) whether any request has been made in 1997 by the Government of Uttar Pradesh for the grant of advance towards plan assistance to overcome resource crunch; and